

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 5062 of 2009**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**06/ 26.03.2021** Heard through V.C.

2. Nobody appears for the petitioner.
3. Even on 04.03.2021 none appeared for the petitioner.
4. Mr. Rakesh Kumar Roy, learned counsel is present for the respondent State.
5. With a view to give last opportunity to the petitioner, put up this case on **09.04.2021**.

**(Deepak Roshan, J.)**

Pramanik/